

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4485
ANSWERED ON:08.08.2014
RECOGNITION TO ALTERNATIVE MEDICINE COURSES
Mahto Dr. Banshilal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Alternative Medicine Courses are being offered in various colleges across the country and, if so, the details thereof;
- (b) whether these courses are recognised by the Government/Medical Council of India (MCI) and, if so, the details thereof; and
- (c) if not, the reasons therefor along with the corrective measures being taken by the Government to recognise Alternative Medicine Courses in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (c): Insofar as recognition to Alternative Medicine Courses are concerned, there is no Central Act and Central Council. However, there are two Central Acts and Central Councils for Ayurveda, Siddha, Unani and Homeopathy (ASU&H) Education. The Central Council of Indian Medicine (CCIM) recognises Ayurveda, Siddha, Unani (ASU) courses under the Indian Medicine Central Council (IMCC) Act, 1970 and Central Council of Homeopathy (CCH) recognises Homeopathy courses under the Homeopathy Central Council (HCC) Act, 1973 in various colleges across the country. The courses other than Ayurveda, Siddha, Unani and Homeopathy are not recognised by these councils under relevant Acts.

Further, Alternative Medicine has not been prescribed by Medical Council of India (MCI) in its Postgraduate Medical Education Regulations, 2000.